

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4056-4064 OF 1999

MINERAL AREA DEVELOPMENT AUTHORITY ETC.

Appellant (s)

VERSUS

M/S STEEL AUTHORITY OF INDIA & ORS.

Respondent(s)

WITH Civil Appeal NO. 4710-4721 of 1999

Civil Appeal NO. 4722-4724 of 1999

Date: 27/03/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s) Mr. B.B. Singh, Adv.

Mr. Ashok Mathur, Adv.

For Respondent(s) Mr. Ajit Kumar Sinha, Adv.

Mr. Gopal Prasad ,Adv

UPON hearing counsel the Court made the following

O R D E R

sided over by Not to be placed before a bench pre

Hon'ble Mrs. Justice Ruma Pal.

(Usha Bhardwaj)

Court Master

(Madhu Saxena)

Court Master